

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.222 – IA 316 of 2022  
Item No.223 – IA 220 of 2022  
Item No.224 – IA 1133 of 2022  
In  
CP(IB) 397 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

M/s Abhinandan Multitrade Pvt Ltd & Anr  
V/s  
M/s KSL & Industries

.....Applicant

.....Respondent

**Order delivered on 04/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Aman Choudhary, Adv. a.w Mr. Parth Shah, Adv. : & Mr. Shashvata Shukla, Adv. for BHEL : Mr. Dipen Sankhesara, Adv. : Mr. Arjun Sheth, Adv a/w. Mr. Rajiv Chawla, Adv.
For the Respondent	: Mr. A. V. Nair, Adv. for RPFC & other : Mr. Nilesh Udernani, Adv. for R-1 : Mr. Arjun Sheth, Adv. a/w. Mr. Rajiv Chawla, Adv. For UCO Bank : Ms. Khyati Chugh, Adv.
For the RP	: Mr. Kiran Shah, PCA RP In person : Mr. Arjun Sheth, Adv. a/w. Ms. Rhea Sevak, Adv.
For Monitoring committee	: Mr. Navin Pahwa, Sr. Adv. a/w. Mr. Dhruvad Vaghani, Adv., Ms. Nandita Bajpai, Adv. Mr. Shrikanth Pillai, Adv. Mr. Ajiz M K, Adv. & Mr. Aditya Mehta, Adv.

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List the matter on 14.06.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**SHAMMI KHAN  
MEMBER (JUDICIAL)**